

Prl. Family Court, Tumakuru

The following cases in the Court of I Addl. Prl. Judge, Family Court and Prl. Judge, Family Court, Tumakuru taken up for hearing on 26.06.2020.

| Sl. No. | Case Number | Petitioner | Respondent | Counsel for petitioner | Counsel for respondent | Stage |
|---------|-------------------|----------------------|-------------|------------------------|------------------------|-----------|
| 1 | MC.91/2019 | Anantharaju | Chandrika | Sri.K.S.J | Sri.S.L.R | Arguments |
| 2 | MC.292/2019 | Srinivasa | Sowmya | Sri.S.K | - | Arguments |
| 3 | MC.314/2019 | Mangalamma | Ananda | Sri.G.S.R | - | Arguments |
| 4 | CrI.Misc.161/2018 | Dhanalakshmi | Dineshkumar | Sri.P.K.M | Sri.H.G.V | Arguments |
| 5 | CrI.Misc.206/2019 | Thejaswini @ Thanuja | Chethan | Sri.L.S. | Sri.N.M.C | Arguments |

Prl. Family Court, Tumakuru

| Sl. No. | Case Number | Petitioner | Respondent | Counsel for petitioner | Counsel for respondent | Stage |
|---------|------------------|----------------|---------------|------------------------|------------------------|-----------|
| 1 | OS.12/2019 | Roshan Pasha | Reshma Taj | Sri.M.S.K | - | Judgment |
| 2 | MC.64/2019 | Maruthi Prasad | Asha | Sri.K.N.B | Sri.K.S.J | Arguments |
| 3 | MC.346/2019 | Rajuprasad | Niveditha | Sri.S.K | - | Arguments |
| 4 | CrI.Misc.70/2019 | Pooja.M.D | C.T.Kemparaju | Sri.B.S.G | Sri.S.K | Arguments |

Note : In addition to other cases as per cause list

Place : Tumakuru

Date : 25.06.2020.

I Addl.Judge, Family Court,
Tumakuru.

List of cases of hearing matter in the court of the Prl. Civil Judge and JMFC., Tumakuru on dated 26.06.2020

| Sl No. | Case No | Stage | Complainant/Plaintiff | Accused/Defendant | Compt/Pliff advocate | Accused / Deff Advocate |
|---|--------------|-------------------|--|----------------------------|----------------------|-------------------------|
| Morning Session 11.00 AM to 02.00 PM | | | | | | |
| 1 | OS 994/2015 | For Arguments | K.R.Sathyanarayana Reddy | Commissioner, Tumakuru | RNRG | KRM |
| 2 | OS 571/2018 | For Arguments | Mohan Kumar | CS Govt of Karnataka | HSC | DGP |
| 3 | OS 324/2020 | Hear on IA | Mirza Ismail | Hanumantharayappa & Others | HVR | TBS |
| 4 | Ex 18/2017 | Hear on IA | Thammanna & Others | Puttashamaiah & Others | JMM | TG |
| 5 | CC 4276/2013 | Hear on objection | The Branch manager, Sri Rama Chits PVT Ltd | Manjunatha.K | BGGS | GVS |
| 6 | CC 2529/23 | For arguments | EELP NEPS | Hanumantharaju | APP | TNS |
| 7 | CC 1113/2016 | hear on orders | KSPS | Siddagangaiah & Others | APP | CNH |
| 8 | CC 5356/2017 | For arguments | Badrinatha | Gangadhara | GSR | TSJ |
| 9 | CC 4462/2018 | For arguments | C.R. Raghavendra | Ranganatha.B | KSA | AN |
| 10 | CC 1610/2020 | Hear on objection | Kyathasandra PS | Krishnappa & Others | APP | KSN |
| Afternoon 2.45 PM to 5.30 PM | | | | | | |
| 1 | OS 264/2016 | For Arguments | N.Veena | B.H.Nagarathnamma & Others | GBR | MNM |
| 2 | OS 710/2018 | For Arguments | Beerappa | Puttahanumaiah | TG | SMM |
| 3 | OS 915/2018 | Hear on IA | SBI | Vokkodaiah & Others | HR | |
| 4 | OS 193/2019 | Hear on IA | Lakshamma | Suresh & Others | GBR | MNM |
| 5 | OS 319/2019 | Hear on IA | H.M.Lakshamma | Siddanna & Others | TRY | MSS |
| 6 | CC 3652/2013 | For Arguments | RTO | R.Gopala | APP | DK |
| 7 | CC 4511/2013 | For Arguments | P.B.Narasimha murthy | V.Govindaiah | PSN | RPK |
| 8 | CC 6912/2015 | For Arguments | Shashidhar | Sheshasai | SM | SK |
| 9 | CC 3308/2016 | For arguments | Manjula.H | Shobha & Others | LMN | BKT |
| 10 | Cr 08/2020 | Hear on objection | Kyathasandra PS | | APP | |

Place: Tumakuru
Date : 25.06.2020

Prl Civil Judge & J.M.F.C.,
Tumakuru

List of cases of hearing matter in the court of the 1st Addl. Civil Judge and JMFC., Tumakuru on the dated 26.06.2020.

| Sl. No. | Case No | Stage | Plaintiff | Defendants | Pltf advocate | Deft advocate | |
|--|--------------|---------|-----------|----------------|---------------|---------------|----|
| Morning Session 11.00 A.M to 2.00 P.M | | | | | | | |
| 1 | CC 5853/2016 | Hearing | TRPS | Umesha | State | MNK | -- |
| 2 | CC 1211/2015 | Hearing | TRPS | Nagaraju | State | -- | -- |
| 3 | CC 2326/2016 | Hearing | TRPS | Chandpasha | State | -- | -- |
| 4 | CC 2809/2014 | Hearing | TRPS | Kantharaju | State | GN | -- |
| 5 | CC 921/2014 | Hearing | TRPS | Yosuf Khan | State | NCG | -- |
| 6 | CC 4259/2014 | Hearing | TRPS | Rajanna | State | -- | -- |
| 7 | CC 221/2016 | Hearing | TRPS | Dharma Prakash | State | HGN | -- |
| 8 | CC 3562/2017 | Hearing | TRPS | Jayarama | State | RH | -- |
| 9 | CC 2353/2016 | Hearing | TRPS | Bheemaiah | State | BSD | -- |
| 10 | CC 613/2018 | Hearing | TRPS | Aslam Pasha | State | -- | -- |
| Afternoon 2.45 P.M to 5.30 P.M | | | | | | | |
| 1 | CC 2217/2014 | Hearing | TRPS | Kantharaju | State | SMS | -- |
| 2 | CC 4039/2018 | Hearing | TRPS | Byregowda | State | GM | -- |
| 3 | CC 5122/2012 | Hearing | TRPS | Manjunatha | State | BNR | -- |
| 4 | CC 3925/2015 | Hearing | TRPS | Naveen K.N | State | YSR | -- |
| 5 | CC 4510/2012 | Hearing | TRPS | Mariswamaiah | State | CNH | -- |
| 6 | CC 621/2018 | Hearing | TRPS | Deepu | State | -- | -- |
| 7 | CC 2327/2016 | Hearing | TRPS | Rajanna | State | HGM | -- |
| 8 | CC 1150/2016 | Hearing | TRPS | Venkatesh | State | SM | -- |
| 9 | CC 4243/2016 | Hearing | TRPS | Siddaraju | State | -- | -- |
| 10 | CC 612/2018 | Hearing | TRPS | Narayanappa | State | -- | -- |

**Place : Tumakuru
Date : 26.06.2020**

**I Addl. Civil Judge & JMFC.,
Tumakuru.**

List of hearing cases in the Court of the 2nd Addl. Civil Judge and JMFC., Tumakuru on dated 26-06-2020

| Sl. No. | Case No. | Stage | Complainant | Accused Name | Complainant/ Plaintiff Advocate | Accused/ Defendant Advocate |
|---|-----------------------|------------|-------------------------------|--|------------------------------------|-----------------------------------|
| Morning Session 11.00 P.M. to 2.00 P.M | | | | | | |
| 1 | O.S./840/2008 | Arguments | Puttathayamma | H.R. Dayananda | KSJ | BCSK |
| 2 | O.S.1394/2011 | Hearing | Pushpavathi | Mallamma | VRV | ---- |
| 3 | OS 324/2011 | Hearing | Puttamma @ Chikkathimmakka | Venkatachalaiah | HVR | ---- |
| 4 | OS 1370/2012 | Hearing | Paramesh | Chikkamma | ATV | ---- |
| 5 | O.S./531/2013 | HEARING | Chikkakempaiah @ Kempaiah | Gurulingaiah | R Premkumar | ---- |
| 6 | O.S./828/2014 | HEARING | A.R. Sudha | Shashikala | A.N. Ramanna | ---- |
| 7 | O.S./813/2014 | Hearing | S.N. Gayathri | Narasimhamurthy | RNRG | ---- |
| 8 | O.S./542/2015 | HEARING | Manjula | The Chief secretary of Govt. of Karnataka | MM | ---- |
| 9 | O.S./537/2015 | HEARING | Narayanappa | The Chief secretary of Govt. of Karnataka | MM | ---- |
| 10 | Civil Misc/16/2015 | HEARING | N. Govindaiah | Puttamma | LN | ---- |
| 11 | O.S./836/2016 | HEARING | H.L. Roopashree | H.N Lingamurthy | KSS | ---- |
| 12 | OS 96/2017 | Hearing | M.H. Kumar | T.R.Venkatesh Babu | E.H | ---- |
| 13 | O.S 962/2017 | HEARING | Sakamma | Panchayath Development Officer | CGL | JBS |
| 14 | OS 117/2018 | HEARING | C.Karthik Yadav | N.R. Girish | Vazheer Ahamed K.H | ---- |
| 15 | O.S./614/2019 | Hearing | Syed Idris | Distric Wakt Officer | TNG | ---- |
| 16 | CC 1568/2020 | Objections | Town PS | Narasimhamurthy | APP | KCV |

| | | | | | | |
|---|---------------|------------|-----------------|-----------------------------|--------------|-------|
| Afternoon Session 2.45 P.M to 5.30 P.M | | | | | | |
| 1 | O.S. 585/2009 | Hearing | Kora PS | A.4 Lokesh | APP | ---- |
| 2 | OS 1192/2011 | Arguments | Ramanna | Gangabyraiah | CK | MN |
| 3 | O.S.1584/2011 | Objections | Krishnappa | Honnegowda | MBN | BSY |
| 4 | OS 608/2012 | Arguments | Ramanna | Gangabyraiah | SPK | MN |
| 5 | OS 1353/2012 | Hearing | R.N. Indrakumar | The State of Karnataka | HVR | ---- |
| 6 | O.S.404/2013 | Hearing | Rajalakshmi | Narasamma | KSJ | ---- |
| 7 | O.S./373/2013 | HEARING | N Puttarangaiah | Narasimhaiah | EH | RR |
| 8 | Ex.16/2016 | Hearing | B.Ramaiah | Jayamma | C.Basavaraju | ----- |
| 9 | OS 459/2017 | Hearing | H.B. Kiran | K.S. Mohan | Shivanna D | ---- |
| 10 | EX/59/2017 | HEARING | S. Seenappa | K.T. Rangappa | TMM | ---- |
| 11 | OS 790/2017 | HEARING | Parvathamma | R. Manjunatha | TSK | |
| 12 | O.S. 887/2018 | Hearing | Vinay | Indian Red Cross Society | Ramesha S | ---- |
| 13 | CC 518/2019 | Hearing | N.F. Amasad | Kumar Naik and another | GN | KSJ |
| 14 | CC 5247/2013 | Arguments | Kora PS | Jabeer Ulla | APP | ---- |
| 15 | CC 451/2015 | Arguments | Kora PS | Jabeer Ulla | APP | |
| 16 | CC 287/2016 | Hearing | C. Nagesh | B.K. Chinnaiahshetty | ---- | ---- |

Place: Tumakuru
Date: 25-06-2020

Sd-/
2nd Addl. Civil Judge and JMFC.,
Tumakuru

**List of hearing cases in the Court of the III Addl. Civil Judge and JMFC.,
Tumakuru on dated 26.06.2020 as per modified notification of Hon'ble Principal District
and Sessions Judge, Tumakuru.**

| SI No. | Case No | Stage | Plaintiff / Complainant Name | Defendant /Accused Name | Plaintiff/ Complainant advocate | Defendant/A ccused Advocate |
|---|-------------------|---------|------------------------------|-------------------------|---------------------------------|-----------------------------|
| Morning Session 11.00 AM to 02.00 PM | | | | | | |
| 1 | OS 10102008 | Hearing | Gangamma | Rajamma | | |
| 2 | OS 694/2011 | Hearing | Kempaiah | Kadaraiah | GNP | |
| 3 | OS 1524/2011 | Hearing | Hazeerabi | Mohammed Ibrahim | BNPR | KNB |
| 4 | OS 12/2012 | Hearing | Abdul Razak | T.K. Maqubul | GSA | |
| 5 | OS 617/2012 | Hearing | Vyshya Co-op[erative Bank | P.Sandeep | MSH | |
| 6 | OS 692/2012 | Hearing | Venkataramaiah | Pushpalatha | K.H.Harikumar | |
| 7 | OS 1385/2012 | Hearing | Gangaiah | Dhanpal | HND | Govindaraju |
| 8 | OS 402/2014 | Hearing | Narasamma | Lakshmiddevamma | G.B.Ravishankar | |
| 9 | OS 962/2015 | Hearing | Savitha S.N. | Kempaiah | SS | RVD |
| 10 | OS 633/2019 | Hearing | Shwetha | Chikkarangaiah | M.L.Santhosh | |
| 11 | OS 503/2012 | Hearing | Jameeda Khanum | M Hamza | Narasimharaju | |
| Afternoon 2.45 PM to 5.30 PM | | | | | | |
| 1 | OS 520/2018 | Hearing | Prasanna kumar S | The Manager | Dhananjaya | |
| 2 | OS 196/2020 | Hearing | R.Vijayalakshmi | Jayamma & Others | S.R.Prakash | |
| 3 | CC 1115/2003 | Hearing | Drug Inspector | Nagaraju | APP | |
| 4 | CC 506/2008 | Hearing | Sudhamani | Shivakumar | NM | HNM |
| 5 | CC 5679/2017 | Hearing | Thilak parak Ps | Abdul azak | APP | |
| 6 | Crl.misc 784/2017 | Hearing | RTO | Murali Mohan | | |
| 7 | CC 255/2018 | Hearing | Thilak parak Ps | Shritheertha | APP | |
| 8 | Crl.Misc 234/2018 | Hearing | Manjunatha | Tahasildar | Dhanalakshmi | |
| 9 | CC 2610/2019 | Hearing | Shankarappa | Mohammad | Tippu | |
| 10 | CC 3353/2019 | Hearing | Thilak parak Ps | Syed Saleem | APP | |

Place: Tumakuru
Date : 25.06.2020

III Addl. Civil Judge & J.M.F.C.,
Tumakuru

List of cases for hearing in the court of the IV Civil Judge & JMFC., Tumakuru (I/C II Addl. Civil Judge & JMFC., Tumakuru) as on 26-06-2020

| Sl. NO | Case NO. | Stage | Complainant/Plaintiff | Accused/Defendant | Complainant/Plaintiff Advocate | Accused/Defendant Advocate |
|--|----------------------|-----------|--|--|--------------------------------|----------------------------|
| Morning Session at 11.00 a.m. to 02.00 p.m. | | | | | | |
| 1 | OS 557/2009 | Hearing | Kempakka | Siddaiah | BKL | TNG |
| 2 | OS 1166/2011 | Hearing | Bhemanna | Puttahanumaiah | RR | GKR |
| 3 | OS 513/2012 | Hearing | Lakshamma | Rajanna | AN | CH, BSY |
| 4 | OS 1156/2012 | Hearing | Suvarnamma | Shanthamma | JK | GBR, TGR |
| 5 | OS 639/2014 | Arguments | Ramaiah | Shashikala | BRD | BSY |
| 6 | OS 323/2013 | Arguments | Shivakumar | Narasimhamurthy | SM | TNG |
| 7 | OS 555/2013 | Arguments | K A Anitha | The Senior Manager, The retail sales | MSH | TSV |
| 8 | OS 678/2018 | Hearing | Nanjundaiah | Lalitha | KSS | - |
| 9 | CC 2411/2007 | Arguments | HPS | Kumara | APP | TNG,HVR |
| 10 | CC 1126/2010 | Arguments | HPS | Hanumesha | APP | PNR |
| 11 | Crl. Misc(DV) 1/2020 | Hearing | Shylalalakshmi | Santhosh | TSM | - |
| Afternoon Session at 02.45 p.m. to 05.30 p.m. | | | | | | |
| 1 | OS 1067/2010 | Hearing | Chikkathayamma | M C Kantharaju | HSBR | KRM |
| 2 | OS 1176/2012 | Hearing | Earaiah | Ganganna | DHT | LN, KSR |
| 3 | OS 5/2016 | Hearing | Lakshamma | Ganganarasaiah | GBR | RNRG |
| 4 | FDP 5/2016 | Hearing | Varalakshmi | Sharadamma | MSP | SVR, RR |
| 5 | FDP 8/2016 | Hearing | Shivagangamma | Varalakshmi | AM | MSS, SVR |
| 6 | OS 254/2016 | Hearing | Medara Janangada Sri chowdeshari ammanavara devasatanada abhiruddi hagu seva samithi | Adishakthi Sri choudeshwari devasatanada trust | MAC | RH |
| 7 | OS 418/2016 | Hearing | Chandrashekarappa | B G Gangaiah | KNS | TNG |
| 8 | OS 662/2016 | Hearing | Puttathayamma | Sanjeevegowda | RH | TRP |
| 9 | OS 971/2016 | Hearing | Lakshamma | Kempaiah | CK | TRR |
| 10 | FDP 25/2017 | Hearing | Siddamma | Sanjeevamma | BCSK | TSK, BCP |
| 11 | OS 977/2018 | Hearing | Syed Sardar | Adidevananda Swamiji | EH | KSS |
| 12 | OS 499/2019 | Hearing | Jayamma | Ramalingamma | HRK | JD |

Sd/-

**Place: Tumakuru
Date: 25.06.2020**

**IV Addl. Civil Judge & JMFC.,
Tumkur**

List of hearing cases in the Court of the V Addl.Civil Judge and JMFC., Tumakuru on dated 26.06.2020

| Sl No. | Case No | Stage | Plaintiff / Complainant Name | Defendant/Accused Name | Plaintiff/ Complainant Advocate | Defendant/ Accused Advocate |
|---|-------------------|------------|---------------------------------|----------------------------------|---------------------------------|-------------------------------|
| Morning Session 11.00 AM to 02.00 PM | | | | | | |
| 1 | O.S.555/2001 | Arguments | Nagappa | Erappa | E.H. | D1-RV, D2-RNRG |
| 2 | O.S.777/2010 | Arguments | Narasimhamurthy | Kempaiah | G.S. | N.M.A. |
| 3 | O.S.346/2011 | Arguments | H.S.Sharada | Hanumantharayappa | SB | PM |
| 4 | O.S.742/2011 | Hearing | K.C. Gurusiddappa | Mohiuddin | G.N. | H.S.B.R. |
| 5 | O.S.1413/2011 | Hearing | Thammaiah | Hullaramma | R.H. | C.K. |
| 6 | O.S.800/2012 | Arguments | Umesh | Venkatashamaiah | C.N.H. | BGN.S.M. |
| 7 | O.S.1191/2012 | Arguments | Krishnappa | Venkatarangegowda | B.K. | D1 and D2-RVD |
| 8 | O.S.1241/2012 | Hearing | Gangasiddamma | Shivarudraiah | GSN | BKL |
| 9 | O.S.563/2017 | Hearing | B.R.Pushpavathi | Nataraju | N.V.R. | N.B. |
| 10 | Ex.105/2018 | Settlement | Jayamurthy.A. | Puttaiah | A.T.V. | RH |
| Afternoon 2.45 PM to 5.30 PM | | | | | | |
| 1 | O.S.588/2017 | Hearing | Krishnappa | Venkatalakshamma | K.B.A. | D1toD9-Experte, D10-BKL |
| 2 | O.S.204/2018 | Hearing | Radhamani | Bandirangaiah | CVR | D1-CPS,D5- SP,D6-KSS |
| 3 | O.S.709/2018 | Arguments | Suresh.B. | Chennabasavaiah.A.B. | VD | -. |
| 4 | O.S.855/2018 | Hearing | Sriramaiah and Others | Mariyachari and Others | | -. |
| 5 | O.S.168/2019 | Hearing | Syed Yunis | Shylaja | D.K. | E.H. |
| 6 | O.S.437/2019 | Hearing | Shruthi.S.N. | Sharadamma | KCV | HSBR |
| 7 | O.S.511/2019 | Hearing | ATC.Telecom Infructure Pvt.Ltd. | Vijaya Kumar.A.S.and Others | N.S. | D1to D6-HSBR |
| 8 | O.S.535/2019 | Hearing | Jagadamba | Sathyanarayana shetty.K.A. | TRK | KHH |
| 9 | O.S.636/2019 | Hearing | Gangamma | O.S.Gurumurthy | GBR | D1-NHG, D2-HBG |
| 10 | O.S.884/2019 | Hearing | Gangabyraiah and Others | The Executive Officer and Others | KSJ | D1 and D2-JBS, D3,4,5-HMA. |
| 11 | Civil.Mis.09/2018 | Hearing | Thimmaiah | Sakamma | H.V.R. | Exp. |

Sd/-

**V Addl. Civil Judge & J.M.F.C.,
Tumakuru**

**Place: Tumakuru
Date : 25.06.2020**

**List of cases of hearing matters in the court of the VI Addl. Civil Judge and JMFC., Tumakuru
on the dated 26 .06.2020.**

| Sl. No. | Case No | Plaintiff | Defendants | Pltf / Complainant advocate | Deft / Accused advocate | Ph No. Number |
|--|----------------|---------------------------------|---------------------------------------|------------------------------------|--------------------------------|----------------------|
| Morning Session 11.00 A.M to 2.00 P.M | | | | | | |
| 1 | OS 476/2013 | Rangamma | The Chief Engineer | PRR | MSS | -- |
| 2 | OS 3086/2013 | Sriram Transport Finance Co Ltd | K. Jagadeesh Choudhari | NVN | -- | -- |
| 3 | OS 4429/2013 | Girish N Rao | Sudhakar Saliyan | DS | GN | -- |
| 4 | OS 4430/2013 | Girish N Rao | Sudhakar Saliyan | DS | -- | -- |
| 5 | OS 3820/2014 | Sriram Transport Finance Co Ltd | Kempaiah | JBS | -- | -- |
| 6 | OS 3821/2014 | Sriram Transport Finance Co Ltd | Rudramurthy N. T | JBS | -- | -- |
| 7 | OS 6659/2015 | H. Umashankar | Jayamma | HN | HTN | -- |
| 8 | OS 6091/2015 | Sriram Transport Finance Co Ltd | Nagaraj | NVN | NM | -- |
| 9 | OS 6474/2016 | Sheik Khaje Mohhiddin | Nasreen Haseena Khanum | TSK | HVM | -- |
| 10 | OS 6475/2016 | Sheik Khaje Mohhiddin | Nasreen Haseena | TSK | HVM | -- |
| Afternoon 2.45 P.M to 5.30 P.M | | | | | | |
| 1 | OS 6541/2017 | Shanmukeshwara. J | Gangadhara | GSR | -- | -- |
| 2 | OS 151/2018 | Sriram Transport Finance Co Ltd | N.C Lakshmidivi @ N.C. Lakshmidivamma | VMG | -- | -- |
| 3 | OS 1955/2018 | Shekarappa M.B | Rashmi. D | SM | -- | -- |
| 4 | OS 4376/2018 | Karnataka Rice Industries | M/s. Sivan Enterprises | MAA | -- | -- |
| 5 | OS 6230/2018 | Kumaraswamy T.R | H.S Jagadeesh Kumar | TRY | MSY | -- |
| 6 | OS 720/2019 | Kumaraswamy T.R | Santhosh H.J | TRY | -- | -- |
| 7 | OS 3608/2019 | A.C. Rajashekar | B.M. Ramesh | KS | -- | -- |
| 8 | OS 3171/2019 | R.J Lakshmi | Manjunatha | HB | MAS | -- |
| 9 | OS 4270/2019 | Ranganatha Industries | Swathi Enterprises | NVN | -- | -- |

**Place : Tumakuru
Date : 26.06.2020**

**VI Addl. Civil Judge & JMFC.,
Tumakuru.**